NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI **DAILY CAUSE LIST DATED 12.08.2022 (FRIDAY)**

COURT OF CHAIRPERSON

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 780 of 2022 & I.A. 2095 of 2022 (With Defects)	V.R. Ashok Rao & Ors. Vs. TDT Copper Ltd.	Farrukh Khan	Anshula Grover Nikita Grover

2.	Comp. App. (AT)	Chandrakant Hiralal Shah	Kunal Mimani	Amit Jajoo
	(Ins) No. 590 of	Director (Suspended)	Tanai William	7 mint sujoo
	2022	Vs.		
	2022	Beacon trusteeship Ltd. & Anr.		
		Beacon trusteesiip Ltd. & Aiii.		
3.	Comp. App. (AT)	G.L Shoes	Karan Gandhi	Varsha Banerjee
	(Ins) No. 846 of	Vs.		
	2022	Action Udhyog Pvt. Ltd.		
4.	Comp. App. (AT)	Akhilesh Kumar Gupta	Rishi Sood	
	(Ins) No. 919 of	Vs.		
	2022	Advaya Traders & Ors.		
5.	Comp. App. (AT)	Ajr Infra and Tolling Ltd.	Prashant Kumar	
	(Ins) No. 920 of	Vs.		
	2022	Sutanu Sinha & Ors.		
6.	Comp. App. (AT)	AJR Infra and Tolling Ltd.	Prashant Kumar	
	(Ins) No. 922 of	Vs.		
	2022	Sutanu Sinha		
		Resolution Professional		
		Patna Highway Projects Ltd. & Ors.		
7.	Comp. App. (AT)	Bhavesh Gandhi	Maulik Nanavati	
	(Ins) No. 923 of	Vs.		
	2022	Central Bank of India		

8.	Comp. App. (AT) (Ins) No. 924 of 2022	Rourkela Steel Syndicate Vs. Metistech Fabricators Pvt. Ltd.	Milan S. Negi	
9.	Comp. App. (AT) (Ins) No. 926 of 2022	Nitin Narang Liquidator for Gupta Marriage Halls Pvt. Ltd. Vs. Rakesh Kumar Gupta & Ors.	Abhishek Anand	
10.	Comp. App. (AT) (Ins) No. 927 of 2022	Nilanjana Chakravorty Dutta Vs. Binod Kumar Choudhary & Ors.	Subhasis Dey	
11.	Comp. App. (AT) (Ins) No. 938 of 2022	Pray Projects Pvt. Ltd. Vs. Rajender Kumar Girdhar	Amish Tandon	
12.	Comp. App. (AT) (Ins) No. 939 of 2022	Chandrakant Shankar lad Vs. Dilshad Trading Pvt. Ltd. & Ors.	Eshna Kumar	
13.	Comp. App. (AT) (Ins) No. 940 of 2022	Prarthana Sales Pvt. Ltd. & Anr. Vs. Burnpur Cement Ltd.	Pratiksha Sharma	Rishabh Bhargava
14.	Review Application No. 2 of 2022 in Comp. App. (AT) (Ins) No. 1100 of 2021	Mahesh Taneja Vs. Davendra Umrao & Ors.	Mahesh Taneja	
For Admis	sion (After Notice)			
15.	Comp. App. (AT) (Ins) No. 222 of 2022	Suyog Elements Pvt. Ltd. Vs. Stabling Road Solutions Pvt. Ltd.	Aishwarya	Saransh Gupta
16.	Comp. App. (AT) (Ins) No. 475 of 2022	Advantz Finance Pvt. Ltd. Vs. Jai Annanya Investments Pvt. Ltd.	Neha Somani	
17.	Comp. App. (AT) (Ins) No. 583 of 2022	Edelweiss Asset Reconstruction Company Ltd. Vs. Mohit Goyal	Ankur Sood	GP Madaan Aishwarya Adlakha
18.	Comp. App. (AT) (Ins) No. 670 of 2022	Mohan Fabtex Ltd. Vs. Rajesh Jhunjhunwala & Anr.	Atul Sharma	Rajesh Jhunjhunwala Amol Vyas-R1 Abhishek Anand-R2

19.	Comp. App. (AT) (Ins) No. 746 of 2022	Sugan Choudhary Vs. Arun Enterprises & Anr.	Ashutosh Kumar	Gautam Singh-R1
20.	Comp. App. (AT) (Ins) No. 841 of 2022	Sharad Chandra Goel Vs. Tarannom Shargh International Transportation Company & Anr.	Uddyam Mukherjee	Deepak Kumar
21.	Comp. App. (AT) (Ins) No. 845 of 2022	Dilipkumar Lokooram Arora (Member of the Suspended Board of Directors) Sahara Hospitality Ltd. Vs. Ashish Interbuild Pvt. Ltd.	Aditya Chopra	Abhijeet Sinha Ashish Agarkar
22.	Review Application No.11 of 2020 in Comp. App. (AT) (Ins) No. 1082 of 2019	Ashok Raja Vs. Arun Kumar Gupta & Anr. With	Mohit Chaudhary	Prachi Johri-R1 Madhu Juneja-R2
23.	Contempt Case (AT) No. 06 of 2020 in Comp. App. (AT) (Ins) No. 1082 of 2019	Madhu Juneja Vs. Ashok Raja	C. A. Surinder Kumar	Garima Sharma

For Hearing

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24.	Comp. App. (AT)	Vedika Credit Capital Ltd.	Susshil Daga	Anuj Singh
	(Ins) No. 1066 of	Vs.		Sudhir Kr. Mehta
	2021	Shriram Power and Steel Pvt. Ltd.		
25.	Comp. App. (AT)	Ram Kishor Arora Suspended Director	Siddharth Bhatli	Alok Kumar
	(Ins) No. 406 of	of Supertech Ltd.		
	2022	Vs.		
		Union Bank of India & Anr.		

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1. Notice Board

2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson -sd/-

Registrar